

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
J AND K TEXTORIUM PVT LTD**

| RELEVANT PARTICULARS                                                                                                                      |                                                                                                                                                                                    |
|-------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of corporate debtor                                                                                                               | J AND K TEXTORIUM PVT LTD                                                                                                                                                          |
| 2. Date of incorporation of corporate debtor                                                                                              | 19/11/2013                                                                                                                                                                         |
| 3. Authority under which corporate debtor is incorporated / registered                                                                    | RoC-Jammu                                                                                                                                                                          |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor                                                      | U17200JK2013PTC004049                                                                                                                                                              |
| 5. Address of the registered office and principal office (if any) of corporate debtor                                                     | Near I.I.D. Centre, Hatli Morh, Kathua, Jammu & Kashmir, India,184152                                                                                                              |
| 6. Insolvency commencement date in respect of corporate debtor                                                                            | 01/07/2026                                                                                                                                                                         |
| 7. Estimated date of closure of insolvency resolution process                                                                             | 28/12/2026                                                                                                                                                                         |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                  | Name: Rajeev Sharma<br>Regn No: IBBI/IPA-001/IP-P02004/2020-2021/13142                                                                                                             |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board                                                | H.NO. 58, (Near Gate No. - 9),Shivalik City , Sector -127, Kharar ,Near Mansa Devi Mandir , Sahibzada Ajit Singh Nagar, Punjab ,140307<br>Email-rsrajeevsharmaca@gmail.com         |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional                                             | H.NO. 58, (Near Gate No. - 9),Shivalik City , Sector -127, Kharar ,Near Mansa Devi Mandir , Sahibzada Ajit Singh Nagar, Punjab ,140307<br>Email- jandktextoriumpvttdcirp@gmail.com |
| 11. Last date for submission of claims                                                                                                    | 15/07/2026                                                                                                                                                                         |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Not Applicable                                                                                                                                                                     |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable                                                                                                                                                                     |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at:                                                    | (a) www.ibbi.gov.in<br>(b) NOT APPLICABLE                                                                                                                                          |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **J AND K TEXTORIUM PVT LTD** on 01/07/2026.

**The creditors of J AND K TEXTORIUM PVT LTD, are hereby called upon to submit their claims with proof on or before 15/07/2026 to the interim resolution professional Mr. Rajeev Sharma, at the address mentioned against entry No. 10.**

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

**Rajeev Sharma**  
Interim Resolution Professional  
**J AND K TEXTORIUM PVT LTD**  
IBBI/IPA-001/IP-P02004/2020-2021/13142  
Date: 04/07/2026  
Place: Mohali